

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 133
CP 41 of 2019

Order under Section 241-242

IN THE MATTER OF:

Motikumar Harchandrai Nihalani Motikumar through his
Power of Attorney
V/s
Global Dry Fruit Processing Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Advocate Mr. Arpit Singhvi.
For the Respondent : Advocate, Mr. Parth Shah.

ORDER

We direct the parties to give written submission, not more than 5 pages and upload all the pleadings and submissions on E-portal within 7 days, if not yet uploaded.

The matter to appear for further consideration on 27.09.2021. Till then interim relief to continue.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)